

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO.573/2016  
CA NO.

CORAM:


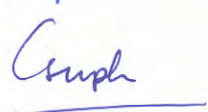
PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

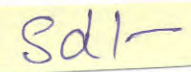
NAME OF THE COMPANY : Gautam Trademart Pvt. Ltd.

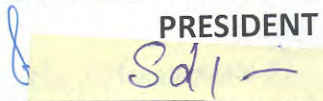
SECTION OF THE COMPANIES ACT: 391 & 394, 100 to 104

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mivedita A. Godekar	Advocate	Company Gautam Trademart Pvt Ltd	
2.	Jayraj K. Gupta ad also <del>Adv. M. K. Das</del>	Adv. cum of Kangathi	Adv. cum. of	  NK/he
3.	Nawal Kishore Jha	Adv in call Sr. Panel Counsel	UOI	

**ORDER**

For orders, see C.P. No.564/2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)